

recently submitted to the State Government. They may require modification if any of the station sites are altered. Starting of construction is subject to final approval the relevant details by the State Government and their assurance that once the execution of the work has been let out there will be no difficulty in obtaining possession of the land.

(c) Not yet, Sir.

(d) The expenditure incurred on this work upto 30-9-1957 is Rs. 76,000. The budget provision is Rs. 10 lakhs and not Rs. 30 lakhs.

#### **Sinking of Indian Ship**

\*625. Shri Shree Narayan Das: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that one Indian sailing boat sailing from Mangalore to Laccadive Islands has sunk off the Mangalore coast;

(b) if so, whether any member of the crew has been drowned in the mishap;

(c) whether it is a fact that a number of members of the crew were saved by a Pakistani ship 'Oceanic Endeavour';

(d) if so, how many of them were saved and whether they have come to India;

(e) the circumstances in which this accident took place;

(f) what are the other details about this mishap; and

(g) the steps taken for rescue of the crew and the ship?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) No.

(c) Yes.

(d) to (g). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 122.]

#### **Private Housing Colonies in Delhi**

\*626. Shri D. C. Sharma: Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 1176 on the 26th August, 1957 and state:

(a) how many applications for private housing colonies in the controlled areas of Delhi have been granted during 1957; and

(b) how many applications are still pending?

The Minister of Health (Shri Karmarkar): (a) Nine.

(b) Forty-nine.

#### **Sewage Treatment Plant in Delhi**

\*627. Dr. Ram Subhag Singh: Will the Minister of Health be pleased to state:

(a) whether it is a fact that sullage water discharged from the sewage treatment plant near Coronation Pillar, Delhi is badly affecting the health of the residents of Gopalpur, Barari, Dhirpur and several other villages of Delhi State; and

(b) if so, whether Government propose to take any action to protect the health of those villagers?

The Minister of Health (Shri Karmarkar): (a) No, Sir.

(b) Does not arise.

#### **Removal of Fish Plates near Pilibhit Bridge**

\*628. Shri Raghunath Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a villager on the 10th October, 1957 saved the lives of nearly 1000 passengers of the 151 N.E.R. Passenger train near the Pilibhit Bridge, by informing the driver to stop the train as some fish plates had been removed; and

(b) if so, whether any enquiry was held to ascertain as to who were responsible for the removal of the fish plates?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) On the 10th October, 1957, one Gangaman of the North Eastern Railway found that fish bolts of a rail joint on Bridge No. 274-A had sheared. The bridge lies between Shahi and Pilibhit stations on Bareilly-Mailani section of Lucknow Region. He exhibited danger signal by raising his hands up and the Driver stopped the approaching train No. 451 Up (not 151) Passenger about 100 Yards short of the bridge. This was at about 7.48 hrs.

(b) Yes; Assistant Traffic Superintendent, Izatnagar made an enquiry on the spot. Fish plate bolts appear to have sheared during the passage of No. 308 Dn. Express which left Pilibhit at 5.19 hrs. and passed through Shahi station at 5.40 hours on that date.

#### Steamer Service

\*629. **Shri Shree Narayan Das:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Steamer Service between Paleza Ghat and Digha Ghat in the North-Eastern Railway Zone has been stopped;

(b) if so, the circumstances in which this has happened; and

(c) whether any, and if so, what steps have been taken to re-start this Steamer Service?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No 123].

(b) and (c). Do not arise.

#### Khawai-Kalachara Road

778. **Shri Dasaratha Deb:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the condition of the Khawai-Kalachara road is very bad for vehicular traffic; and

(b) if so, what steps are being taken to improve its condition?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Vehicular traffic can pass over the Khawai-Kalachara village road during fair weather but the katcha road surface deteriorates during rainy season.

(b) It is proposed to improve the road during the Second Five Year Plan period.

#### Amarpur and Agartala Road Link

779. **Shri Dasaratha Deb:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government proposes to give priority to the construction of the road linking up Amarpur with the Headquarters at Agartala; and

(b) if so, the steps being taken in this regard?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). Amarpur will be linked with Agartala through Agartala-Teliamura-Amarpur road and Agartala-Udaipur-Amarpur road.

The Agartala-Teliamura and Agartala-Udaipur sections of these routes already exist.

The Teliamura-Amarpur and Udaipur-Amarpur sections are proposed to be completed during the Second Plan period.

#### Food Adulteration in Agartala

780. **Shri Dasaratha Deb:** Will the Minister of Health be pleased to state:

(a) the number of food adulteration cases detected by the Municipal Health authorities of Agartala Tripura during 1957 so far;

(b) the number of cases in which the accused persons have been punished for such adulteration; and

(c) the steps contemplated to stop food adulteration?